

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.461/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company	Seimens Construction Tech Pvt.Ltd		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Ms Swapna Chatterjee, Adv
2) Mr. Krishnendu Mukherjee, Adv
3) Mrs. Anindita Bhattacharya, Adv

Petitioner

Krishnendu
Mukherjee
23/10/2017

ORDER

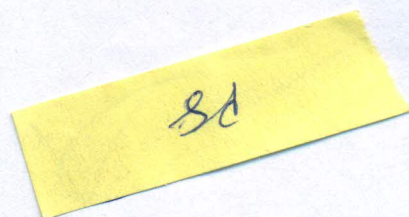
Ld. Counsel for the petitioner has sought leave of the Court for supplementary affidavit. Prayer is allowed. Supplementary affidavit may be filed within 7 days. Copy of the petition may be served on the Registrar of Companies, West Bengal and the Registrar of Companies, West Bengal is directed to file paragraphwise comments within 30 days.

Petitioner is directed to serve copy of the order along with the petition on the Registrar of Companies, West Bengal and file affidavit of service within 7 days.

List the matter on 04/12/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)